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(ii) Statements

Title : Presentation of statements of the Standing Committee on Energy, by the Government on the recommendations contained in the 20th, 21st, 22nd, 32nd, 33rd, 34th, 35th on the recommendations contained and 37th Report (13th Lok Sabha) on action taken on the recommendations contained in the 18th, (12th Lok Sabha), 14th, 15th, 25th, 26th, 27th, 30th and 35th (all of 13th Lok Sabha) Reports, respectively, on Demands for Grants for different years under different Ministries.

SHRI SONTOSH MOHAN DEV (SILCHAR): Sir, I beg to lay on the Table a copy each (Hindi and English versions) of the following Statements of the Standing Committee on Energy: -

(1) Statement showing further action taken by the Government on the recommendations contained in the 20th Report (13th Lok Sabha) on action taken by the Government on the recommendations contained in the 18th Report (12th Lok Sabha) on Demands for Grants (1999-2000) of Ministry of Coal ;

(2) Statement showing further action taken by the Government on the recommendations contained in the 21st Report (13th Lok Sabha) on action taken by the Government on the recommendations contained in the 14th Report (13th Lok Sabha) on Demands for Grants (2001-02) of the Department of Atomic Energy ;

(3) Statement showing further action taken by the Government on the recommendations contained in the 22nd Report (13th Lok Sabha) on action taken by the Government on the recommendations contained in the 15th Report (13th Lok Sabha) on Demands for Grants (2001-02) of Ministry of Non-Conventional Energy Sources ;

(4) Statement showing further action taken by the Government on the recommendations contained in the 32nd Report (13th Lok Sabha) on action taken by the Government on the recommendations contained in the 25th Report (13th Lok Sabha) on 'Nuclear Power Generation – Targets and Achievements' of the Department of Atomic Energy;

(5) Statement showing further action taken by the Government on the recommendations contained in the 33rd Report (13th Lok Sabha) on action taken by the Government on the recommendations contained in the 26th Report (13th Lok Sabha) on 'Small Hydro Power Programme- An Evaluation' of the Ministry of Non-Conventional Energy Sources;

(6) Statement showing further action taken by the Government on the recommendations contained in the 34th Report (13th Lok Sabha) on action taken by the Government on the recommendations contained in the 27th Report (13th Lok Sabha) on Demands for Grants (2002-03) of the Department of Atomic Energy ;

(7) Statement showing further action taken by the Government on the recommendations contained in the 35th Report (13th Lok Sabha) on action taken by the Government on the recommendations contained in the 28th Report (13th Lok Sabha) on Demands for Grants (2002-03) of Ministry of Non-Conventional Energy Sources ; and

(8) Statement showing further action taken by the Government on the recommendations contained in the 37th Report (13th Lok Sabha) on action taken by the Government on the recommendations contained in the 30th Report (13th Lok Sabha) on Demands for Grants (2002-03) of Ministry of Non-Conventional Energy Sources.